

HIGH COURT OF SIKKIM
GANGTOK

No. /Confdl./HCS 50

Dated: 29/11/2018

CORRIGENDUM

In partial modification of Notification No. 37/Confdl/HCS and 38/Confdl/HCS dated 27.10.2018 &, issued by the High Court of Sikkim, please read the date of "Sonam Lochhar" as 05.02.2019 (Tuesday) instead of 06.01.2019 (Sunday) mentioned in the above Notifications.

By Order,

Sd/-

REGISTRAR GENERAL

Memo No. V (41)/Confdl/HCS/ 12970-016

Dated: 29/11/2018

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi – 110 201.
2. The Secretary to the Government of India, Ministry of Home Affairs, New Delhi 110 001.
3. The Registrar General, High Court of _____.
4. The Secretary, Bar Council of India, New Delhi - 110 001.
5. The Additional Chief Secretary to Hon'ble the Governor of Sikkim, Raj Bhawan, Gangtok.
6. The Principal Secretary to Hon'ble Chief Minister, Government of Sikkim, Gangtok.
7. The Additional Registrar-cum-Principal Private Secretary to Hon'ble the Chief Justice, High Court of Sikkim, Gangtok.
8. The Additional Registrar-cum- Principal Private Secretary to Hon'ble Judge, High Court of Sikkim.
9. The Private Secretary to Hon'ble Judge, High Court of Sikkim, Gangtok.
10. The Advocate General, Government of Sikkim, Gangtok.
11. The Additional Advocate General, Government of Sikkim, Gangtok.
12. The Chief Secretary, Government of Sikkim, Gangtok.
13. The Additional Chief Secretary-cum-Secretary, Home Department, Government of Sikkim, Gangtok.
14. The Legal Remembrancer –cum- Law Secretary, Law Department, Government of Sikkim, Gangtok.
15. The District & Sessions Judge (North) at Mangan.
16. The District & Sessions Judge (East) at Gangtok.
17. The District & Sessions Judge (South) at Namchi.
18. The Member Secretary, Sikkim State Legal Services Authority, Development Area, Gangtok.
19. The District & Sessions Judge (West) at Gyalshing.
20. The District & Sessions Judge (Spl. Div. –II) at Gangtok.
21. The District & Sessions Judge (Spl. Div. –I) I/C at Gangtok.
22. The Director, Sikkim Judicial Academy, Sokeythang, Gangtok.
23. The Chief Judicial Magistrate-cum- Civil Judge (South) at Namchi.
24. The Chief Judicial Magistrate-cum- Civil Judge (North) at Mangan.
25. The Chief Judicial Magistrate-cum- Civil Judge (West) at Gyalshing.
26. The Chief Judicial Magistrate-cum- Civil Judge (East) I/C at Gangtok.

27. The Civil Judge-cum- Judicial Magistrate (East) at Gangtok.
28. The Civil Judge-cum-Judicial Magistrate, Chungthang Sub- Division, North Sikkim stationed at Gangtok..
29. The Civil Judge –cum- Judicial Magistrate, Soreng Sub- Division, West Sikkim.
30. The Civil Judge-cum-Judicial Magistrate, Rongli Sub- Division (I/C), East Sikkim.
31. The Civil Judge-cum-Judicial Magistrate, Rangpo Sub- Division (I/C), East Sikkim.
32. The Civil Judge-cum-Judicial Magistrate, Jorethang Sub- Division (I/C), South Sikkim.
33. The Civil Judge-cum-Judicial Magistrate, Yangang Sub- Division (I/C), South Sikkim.
34. The Civil Judge-cum-Judicial Magistrate (West) at Gyalshing.
35. The Civil Judge-cum-Judicial Magistrate (South) at Namchi.
36. The Civil Judge-cum-Judicial Magistrate (North) I/C at Mangan.
37. The District Magistrate (East) at Gangtok.
38. The District Magistrate (North) at Mangan.
39. The District Magistrate (South) at Namchi.
40. The District Magistrate (West) at Gyalshing.
41. The President, Bar Association of Sikkim.
42. The President, Namchi Bar Association, South Sikkim.
43. The Additional Secretary (Confdl), Home Department for publication in the Government Gazette.
44. All Section In-charge, High Court of Sikkim, Gangtok.
45. The Computer Cell, High Court of Sikkim for uploading the same in the website of High Court of Sikkim.
46. Notice Board,
47. Guard file &
48. File.



REGISTRAR